Annexure-7

Name of the corporate debtor: Shivom Investment & Consultancy Limited : Date of commencement of CIRP 7-2-2024; List of creditors as on 28-2-2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	Securities and Exchange Board of India	Central	Admitted suo moto based on order	22,60,000	22,60,000	SEBI penalty	No	Nil	0	0	0	0	
			Total	22,60,000	22,60,000								